

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.974/2019**

New Delhi this the 27<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Rajani  
D/o Sh. Kartar Singh  
R/o Permanent Add – VPO Ballam (Gaddi) Rohtak  
Haryana – 124411.  
Current Add – 12A, D3, Mahavir Enclave, Gali No. 9  
Dashrathpuri Metro Station

Aged about 27 years  
(Group 'C')  
(Candidate towards the post code 149/17)

(By Advocate : Mr. Ajesh Luthra)

...Applicant

VERSUS

1. GNCT of Delhi  
Through its Chief Secretary  
5<sup>th</sup> Level, A-Wing, Delhi Secretariat  
I.P. Estate, New Delhi.
2. Delhi Subordinate Services Selection Board  
Through its Secretary  
FC-18, Karkardooma Institutional Area, Delhi-92.
3. Directorate of Education  
Through its Director  
(GNCT of Delhi)  
Old Secretariat, Delhi – 110054.

...Respondents

**O R D E R (ORAL)**

**Ms. Nita Chowdhury:**

This OA has been filed by the applicant stating that she had difficulty in uploading the e-dossier and had obtained more than

the cut off marks and, hence, had requested Delhi Subordinate Services Selection Board (DSSSB) to permit her to submit the documents by hand.

2. In view of the factual position in this OA , we direct the DSSSB to accept the dossier of the applicant by hand, if submitted by 30.03.2019. Accordingly, OA stands disposed of at admission stage itself.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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